

Channelisation and Soil Conservation along River Swan in Una

5744. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any scheme for Channelisation and Soil Conservation along the River Swan (Som Bhadra) in Una district of Himachal Pradesh for being taken up with the World Bank has been received from the Himachal Government;

(b) if so, the date when the scheme was received along with the action taken in this regard and whether the scheme has been forwarded to the World Bank; and

(c) if not, the likely date by which the scheme would be submitted to the World Bank alongwith the estimated cost of this project?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b). No scheme for seeking World Bank assistance has been received.

(c) Does not arise.

Fisheries Development Agencies

5745. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Fisheries Development Agencies which have been set up in the country, State-wise during the last three years;

(b) whether such an Agency has also been sanctioned for Himachal Pradesh; and

(c) if so, the place where it would be located and the likely date with effect from which it would start functioning?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Under the Centrally Sponsored Sector 106 Fish Farmers' Development Agencies have been sanctioned so far. The number

of Agencies set up during the last three years is as follows:

1. Assam	—	2
2. Bihar	—	16
3. Gujarat	—	1
4. Haryana	—	1
5. Himachal Pradesh	—	1
6. Madhya Pradesh	—	4
7. Maharashtra	—	1
8. Manipur	—	1
9. Nagaland	—	1
10. Orissa	—	3
11. Punjab	—	1
12. Jammu and Kashmir	—	1
13. Tamil Nadu	—	1
14. Tripura	—	2
15. Uttar Pradesh	—	14
16. West Bengal	—	6

(b) Yes, Sir.

(c) The Fish Farmers' Development Agency with headquarters at Una is likely to be set up during 1982-83.

More items under Price Control

5746. SHRI ANANTHA RAMULU MALLU: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government have brought some more items under price control; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) No, Sir, as far as essential commodities are concerned.

(b) Does not arise.

Irrigation Schemes From Andhra Pradesh For Approval

5747. SHRI ANANTHA RAMULU MALLU: Will the Minister of IRRIGATION be pleased to state:

(a) whether the State of Andhra Pradesh have approached the Union